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C.A.No. 5142 OF 1998  
ITEM No.117

Court No.11

SECTION XII

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

C.A.No.5142/1998

Valliammal & Anr.

Appellant (s)

VERSUS

Subramaniam & Ors.

Respondent (s)

( With Office Report )

Date : 13/04/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL  
HON'BLE Dr. JUSTICE AR.LAKSHMANAN

For Appellant (s)

Mr.R.N. Keshwani,Adv.

For Respondent (s)

Mr. M.A. Krishna Moorthy,Adv.

UPON hearing counsel the Court made the following

O R D E R

Not on Thursday i.e.15th April, 2004.

(Sheetal Dhingra)(Kanwal Singh)  
Court Master Court Master